Annexure-2

Name of the corporate debtor: KARPAGAM SPINNERS PRIVATE LIMITED; Date of commencement of liquidation: 22.02.2018; List of stakeholders as on: 18.03.2021

## List of unsecured financial creditors

	- T	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				TA-manual T				(Amount in ₹)	
SI.N	No 1			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e	% share in total amount of claims admitted	Amount of continge nt claim	of mutual continge dues,that	of claim	Amount of claim under verificati on	Remarks, if any	
	1 1	LIGORI VANCHI ARASU	Not available	21-03-2018 by email & 23-03-2018 by post	2220000	1500000	Unsecured Loan	0	3.03%	0	0	720000	0	Unsecured loan classified as any remaining debts and dues as per section 53(1)(f) of IBC 2016. Rs.15,00,000/- principal amount due has been admitted as other debts and Rs.7,20,000/-interest claim has been rejected.	
	2	JESSIE VIRGIN NAVIS J	Not available	21-03-2018 by email & 23-03- 2018 by post	2220000	1500000	Unsecured Loan	0	3.03%	0	0	720000	0	Unsecured loan classified as any remaining debts and dues as per section 53(1)(f) of IBC 2016. Rs.15,00,000/- principal amount due has been admitted as other debts and Rs.7,20,000/-interest claim has been rejected.	
	3 II	DYNASTY NTERNATIONAL AGENCIES	Not available	24-03-2018	3700000	2500000	Unsecured Loan	0	5.05%	0	0	1200000	0	Unsecured loan classified as any remaining debts and dues as per section 53(1)(f) of IBC 2016. Rs.25,00,000/- principal amount due has been admitted as other debts and Rs.12,00,000/-interest claim has been rejected.	
	4 1	LIGORI VANCHI ARASU	Not available	21-03-2018 by email & 23-03-2018 by post	5309870	0	Unsecured Loans and Short Term Advances for Working Capital needs	0	0.00%	0	0	5309870	0	Rs.53,09,870 has been rejected, as the same is not reflected in the latest audited Balance sheet (FY 2013-14) available.	

For Karpagam Spinners Private a sited (In Liquida con)

Liquidator

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5	JESSIE VIRGIN NAVIS J	Not available	21-03-2018 by email & 23- 03-2018 by post	5309870	0	Unsecured Loans and Short Term Advances for Working Capital needs	0	0.00%	0	0	5309870	0	Rs.53,09,870 has been rejected, as the same is not reflected in the latest audited Balance sheet (FY 2013-14) available.
6	L JEO EZHIL ARASU	Not available	23-03-2018	1093214	0	Financial creditor	0	0.00%	0	0	1093214	0	The Claim amount of Rs.8,03,834/-has been paid by Mr.Joe Ezhil Arasu from his persoanl Savings Namk account to the retired workers. It is noted that he is not adirector of the company and he is only a shareholder and transactions are not routed through books of accounts of the company. As there is no liability as per the books of the company to Mr.Joe Ezhil Arasu, the claim of Rs.8,03,834/- and Interest of Rs.2,89,380/- has been rejected.
7	J A COMPOSITES PRIVATE LIMITED	U74900TN2010PTC076833	21-03-2018 by email & 23-03-2018 by post	1776000	0	Unsecured Loans	0	0.00%	0	0	1776000	0	No Loan agreement or Demand Promissory Note and agreement of the payment of interest produced for verification. Further on verification of the status of M/s JA COMPOSIT PRIVATE LIMITED in MCA, it is noticed that, the name of the company has been struckoff. As the name of the company has been struck off and cease to operate as the company the claim made by the Director of the struckoff company not admitted till the name of the company is restored and the claims should be from official liquidator or from the Registrar of Companies till such restortion.

For Karpagam Spinners Private Limited (In Liquidation,

Liquidator